

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 4<sup>th</sup> May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 123/2016 (PH)	Rajinder Krishan Sharma IFS Retd. Vs. Union of India & Ors.	Mr. Rajinder K. Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. Ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
<b>FOR ADMISSION</b>			
2.	Original Application No. 258/2017 (M.A. No. 481/2017 & M.A. No. 514/2017)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant
3.	Original Application No. 268/2017	Daljit Singh Arora Vs. East Delhi Municipal Corporation & Ors.	Mr. Sugriva Dubey, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
5.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Ms. Divya Sharma, Adv. Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Adv. for DDA
6.	Original Application No. 108/2017	Mohd. Mehmood Vs. M/s Rajasthan Marbel Traders & Ors.	Mr. Mahesh Kumar Sharma, Adv. for Applicant  Mr. M. Parashar, Adv. for R-1 Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for R-2 to 5 Mr. Mutub Rehman, Adv.
<b>FOR HEARING</b>			
7.	Original Application No. 05/2016 (M.A. No. 231/2017)	Yogendra Pal Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant  Mr. Abhishek Yadav, Adv. for R-1 to 3 & 6 Mr. Ankit Verma, Adv. Mr. Rachit Mittal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-7
8.	Appeal No. 22/2016 (M.A. No. 278/2017)	Navdeep Ohri & Ors. Vs. Union of India & Ors.	Mr. S. S. Hira, Adv. for Appellants  Mr. Balendu Shekhar, Adv. for R-1 & 2 Mr. Anil Soni, AAG with Mr. Naginder Benipal, Adv. for R-3 Mr. Sanchar Anand, Adv. for R-5

9.	<b>Execution Application No. 27/2016</b> (M.A. No. 114/2017) IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Sunil Parashar, Adv. for R-6 & 7 Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA
10.	Original Application No. 273/2016 (M.A. No. 28/2017, M.A. No. 411/2017 & M.A. No. 412/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Advs. for State of Rajasthan Mr. Abhishek Yadav, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
11.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. Sakshi Popli, Adv. for MoEF
12.	Original Application No. 325/2016 (M.A. No. 992/2016, M.A. No. 1057/2016 & M.A. No. 209/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Mirnal Madhav, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Vishwendra Verma & Mr. Pranav Verma, Advs. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
13.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. Maheen Pradhan, Adv. for MoEF
14.	Original Application No. 04/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh Mr. Rajesh K. Singh, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj K. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB

			Mr. Maheen Pradhan, Adv. for MoEF
15.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016 & M.A. No. 1097/2016)	Anil Uppal & Ors.  Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Anil Grover, AAG Mr. P. K. Agrawal, Adv.
16.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr.  Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant  Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
17.	Original Application No. 15/2014 (M.A. No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society  Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv. Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.

18.	Original Application No. 164/2013	Pankaj Sharma Vs. MOEF & Anr.	Ms. Sumedha Dua & Umang Joshi Adv. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. Balendu Shekhar, Adv. for R-3 Ms. Divya Pandey Adv. For R-3A Mr. Abhishek Yadav, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. & Mr. Pratap Shanker, Adv. for R-5 Mr. Sanjay Gupta, Adv. for R-31 Mr. P. Parekh, Sr. Adv. with Mr. I. K. Kapila, Adv. for R-32 & 33 Mr. Arun Kumar Sharma, Adv. for R-34 Mr. M.K. Sharma, Adv. for DCB Mr. D. Rajeshwar Rao, Adv. Mr. Anshuman, Adv. for R-35 Mr. Rajeev Kumar Yadav, Adv. Ms. Sakshi Popli, Adv. for DJB
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**Date : 4<sup>th</sup> May, 2017**

**Time : After the above Bench**

**HON'BLE DR. JUSTICE JAWAD RAHIM  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
19.	<b>R.A. No. 23/2015</b> (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014 <b>(PH)</b>	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-2 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajiv Bansal, Adv. for DDA Mr. Rahul Dhawan, Adv. Ms. Madhumita Singh, Adv.
20.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016 & M.A. No. 329/2017) <b>(PH)</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
21.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7
22.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017) <b>(PH)</b>	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant  Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9 Mr. Devender Dedha, Adv.

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